NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1331/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Satyaprakash Aggarwal & Ors.

V/s.

Vistar Metal Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

Bhushan B. Chavan, Adrio cate

Dikonat mehra.

Pooja Vasandani i/b Rajani Associates
for corporate debetor a/w

Mr. Mani Rani, Director of Vistor

ORDER

CP No. 1331/I&BP/NCLT/MB/MAH/2017

Counsel for the Petitioner as well as the Corporate Debtor are present.

On hearing the submissions of either sides, orders reserved.

_Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)